

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 25(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017. *17.1.17*

NAME OF THE COMPANY: M/s Shree Narayan Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

| Sl. No. | Name | Designation | Representation | Signature |
|---------|------|-------------|----------------|-----------|
|---------|------|-------------|----------------|-----------|

1.

2.

Order dated 17.01.2017

CP No. 25(ND)/2014 M/s Shree Narayan Developers Pvt. Ltd.

Both the parties are directed to report to this Bench about the
current status of the proceedings. List on 14.02.2017.

List on 14.02.2017.

SH. V.S.R. AVADHANI
SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI
SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.01.2017

*File copy to be
sent to
17/1/2017
SH*